

(xvii) Notification G. S. R. No. 2144, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.

(xviii) Notification G. S. R. No. 2145, dated the 30th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xix) Notification G. S. R. No. 2089, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.

(xx) Notification G. S. R. No. 2046, dated the 6th September, 1969 (in English), together with an Explanatory Memorandum thereon.

(xxi) Notification G. S. R. No. 2147, dated the 6th September, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xxii) Notification G. S. R. No. 2152, dated the 6th September, 1969 (in English), together with an Explanatory Memorandum thereon.

(xxiii) Notification G. S. R. No. 2153, dated the 6th September, 1969 (in English), together with an Explanatory Memorandum thereon.

(xxiv) Notification G. S. R. No. 2154, dated the 6th September, 1969 (in English), together with an Explanatory Memorandum thereon.

(xxv) Notification G. S. R. No. 2155, dated the 6th September, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xxvi) Notification G. S. R. No. 2156, dated the 6th September, 1969 (in English), together with an Explanatory Memorandum thereon.

(xxvii) Notification G. S. R. No. 2216, dated the 13th September, 1969 (in English), together with an Explanatory Memorandum thereon.

(xxviii) Notification G.S.R. No. 2217, dated the 13th September, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xxix) Notification G. S. R. No. 2218, dated the 13th September, 1969 (in English) together with an Explanatory Memorandum thereon.

(xxx) Notification G. S. R. No. 2267, dated the 20th September, 1969 (in English), together with an Explanatory Memorandum thereon.

(xxxii) Notification G. S. R. No. 2268, dated the 20th September, 1969 (in English).

(xxxiii) Notification G.S.R. No. 2269, dated the 20th September, 1969 (in Hindi).

(xxxiiii) Notification G.S.R. No. 2270, dated the 20th September, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xxxv) Notification G.S.R. No. 2292, dated the 27th September, 1969 (in English), together with an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-1950/69 for (xiii) to (xxxiv).]

NOTIFICATIONS OF THE MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE AND INSURANCE)

SHRI R. K. KHADILKAR : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance) :—

(i) Notification G. S. R. No. 2007, dated the 21st June, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(ii) Notification G. S. R. No. 2008, dated the 21st June, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(iii) Notification G. S. R. No. 2137, dated the 27th June, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(iv) Notification G. S. R. No. 2085, dated the 2nd August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(v) Notification G. S. R. No. 1968, dated the 16th August, 1969 (in English), together with an Explanatory Memorandum thereon.

(vi) Notification G. S. R. No. 1969, dated the 16th August, 1969 (in English), together with an Explanatory Memorandum thereon.

(vii) Notification G. S. R. 1970, dated the 16th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(viii) Notification G. S. R. No. 1971, dated the 16th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-1947/69 for (i) to (viii).]

(ix) Notification G. S. R. No. 2032, dated the 23rd August, 1969 (in English), publishing a corrigendum to Government Notification G. S. R. No. 1547, dated the 28th June, 1969. [Placed in Library. See No. LT-2085/69].

(x) Notification G. S. R. No. 2095, dated the 27th August, 1969 (in English) together with an Explanatory Memorandum thereon.

(xi) Notification G.S.R. No. 2095-A, dated the 27th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xii) Notification G. S. R. No. 2273, dated the 20th September, 1969 (in English), together with an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-1947/69 for (x) to (xii)].

(xiii) Notification S. O. No. 4073, dated the 11th October, 1969 (in English), together with an Explanatory Memorandum thereon.

(xiv) Notification S. O. No. 4074, dated the 11th October, 1969 (in Hindi) together with an Explanatory Memorandum thereon.

(xv) Notification G. S. R. No. 2437, dated the 8th October, 1969 (in English), publishing a corrigendum to Government Notification G. S. R. No. 2292, dated the 27th September, 1969, together with an Explanatory Memorandum thereon.

(xvi) Notification G. S. R. No. 2512, dated the 1st November, 1969 (in English), together with an Explanatory Memorandum thereon.

(xvii) Notification G. S. R. No. 2513, dated the 1st November, 1969 (in English), together with an Explanatory Memorandum thereon.

(xviii) Notification G.S.R. No. 2514, dated the 1st November, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

(xix) Notification G. S. R. No. 2515, dated the 1st November, 1969 (in Hindi), together with an Explanatory Memorandum thereon.

[Placed in Library. See No. LT-1950/69 for (xiii) to (xix).]

#### NOTIFICATION UNDER THE INDIAN TARIFF ACT, 1934

SHRI R. K. KHADILKAR : Sir, I also beg to lay on the Table a copy of the Ministry of Finance (Department of Revenue and Insurance) Notification G. S. R. No. 2133, dated the 2nd July, 1969 (in Hindi), under section 11A of Indian Tariff Act, 1934. [Placed in Library, See No. LT-1946/69].

#### NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT, 1944

SHRI R. K. KHADILKAR : Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—

(i) Notification G. S. R. No. 2012, dated the 23rd August, 1969 (in English).

(ii) Notification G. S. R. No. 2013, dated the 23rd August, 1969 (in Hindi).

(iii) Notification G. S. R. No. 2014, dated the 23rd August, 1969 (in English).

(iv) Notification G. S. R. No. 2015, dated the 23rd August, 1969 (in Hindi).

(v) Notification G. S. R. No. 2016, dated the 23rd August, 1969 (in English).

(vi) Notification G. S. R. No. 2017, dated the 23rd August, 1969 (in Hindi).

(vii) Notification G. S. R. No. 2018, dated the 23rd August, 1969 (in English).

(viii) Notification G. S. R. No. 2019, dated the 23rd August, 1969 (in Hindi).